

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.2517
TO BE ANSWERED ON 06.08.2024**

SUPREME COURT MANDATED COMMITTEE ON QUEER ISSUES

**2517 SHRI K SUDHAKARAN:
SHRI SAPTAGIRI SANKAR ULAKA:
DR. AMAR SINGH:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the total number of members of the queer community who are represented on the committee formed by the Union Government in response to the Supreme Court's directive in "Supriyo vs. Union of India";
- (b) the frequency at which the committee was convened since its establishment in April 2024; and
- (c) the specific tasks that the committee has been assigned and the estimated timeline to submit recommendations to the Government?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B.L.VERMA)**

(a) to (c): As per Hon'ble Supreme Court's directive in the matter of "Supriyo vs. Union of India", Union Government has constituted a Committee, vide gazette notification dated 16.04.2024.

The Committee is to examine and submit the recommendation on the following issues:

- i. measures to be taken by the Central Government and the State Governments to ensure that there is no discrimination in access to goods and services to the queer community;
- ii. measures to be taken such that queer community do not face any threat of violence, harassment or coercion;
- iii. measures to be taken to ensure that queer person are not subjected to involuntary medical treatments, surgeries, etc., including modules to cover mental health of queer persons;
- iv. measures to be taken to ensure that there is no discrimination in access to social welfare entitlements to queer persons;
- v. any other issues as deemed necessary.

Accordingly, the Committee has met on 21.05.2024. Thereafter, a meeting of sub-committee was held on 31.05.2024.

This was followed by meeting held on 25.07.2024 wherein members representing the entire spectrum of LGBTQI, experts with domain knowledge and experience regarding queer community, the Central Ministries/Departments and States/UTs participated and provided their inputs/suggestions.
